

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
LOK SABHA

STARRED QUESTION NO.\*105  
TO BE ANSWERED ON 18.12.2018

Rehabilitation of Differently Abled Children

\*105. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether any scheme for rehabilitation of physically challenged/ differently abled children/youth is under the consideration of the Government; and

(b) if so, the details thereof?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI THAAWARCHAND GEHLOT)

(a) & (b) A statement is laid on the Table of the House.



**Statement referred to in reply to parts (a) & (b) of Lok Sabha Starred Question No. 105 for 18.12.2018 asked by Shri Sukhbir Singh Jaunapuri regarding Rehabilitation of Differently Abled Children.**

(a) & (b) No, Sir. There is no new scheme under the consideration of the Government at present for rehabilitation of physically challenged/ differently abled children/youth. However, the Department has been implementing various schemes for rehabilitation of such persons and to create an enabling environment, that provides them with equal opportunities, ensures protection of their rights and enables them to participate as independent and productive members of society. A brief description of such rehabilitation schemes is given below:

**1. Deendayal Disabled Rehabilitation Scheme (DDRS): -**

Under DDRS grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling them to reach and maintain their optimal physical, sensory, intellectual, psychiatric or socio-functional levels.

**2. District Disability Rehabilitation Centres (DDRCs):**

The District Disability Rehabilitation Centres (DDRCs) are set up in the approved districts of the country for providing comprehensive rehabilitation services to persons with disabilities at the grass root level under the Scheme for implementation of Right of Persons with Disabilities Act, 2016 (SIPDA).

**3. Scholarships for Students with Disabilities:**

The main objective of the umbrella scholarship scheme is to empower students with disabilities to study further in order to earn their livelihood and to find a dignified place in society, as they face several barriers – physical, financial and psychological in pursuing studies and living with dignity.

The umbrella scholarship scheme comprises six components: (i) Pre-matric (for classes IX & X), (ii) Post-matric (for Class XI to Post-graduate degree/diploma), (iii) Top Class Education (for Graduate degree/Post-graduate degree/diploma in notified institutes of excellence in education), (iv) National Fellowship for Persons with Disabilities (PwDs) (for M.Phil/Ph.D in Indian Universities), (v) National Overseas Scholarship (for Master's degree/Doctorate in universities abroad) and (vi) Free Coaching (for students appearing in competitive examinations for Government jobs and admission to technical and professional courses).

**4. Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP):**

Under ADIP, funds are released to various implementing agencies to assist the needy disabled persons, including children/youth in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential. Further under ADIP Scheme, aids and appliances are also distributed to Children below 14 years of age and attending School under the Sarv Shiksha Abhiyan Scheme of the Ministry of Human Resource Development. As per the agreement with Ministry of Human Resource Development, Artificial Limbs Manufacturing Corporation of India (ALIMCO), the implementing agency of the Department, is reimbursed 40% of the expenditure by the State Government Authorities, while 60% of the expenditure is met through grants under ADIP Scheme.”

**5. The National Action Plan (NAP) for Skill Development of Persons with Disabilities under SIPDA Scheme:**

The Department implements a National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs) as a component under the umbrella scheme ‘Scheme for implementation of Right of Persons with Disabilities Act, 2016 (SIPDA)’. Under this programme, Skill training is imparted through training partners based in various States/UTs and empanelled with this Department, in addition to National Handicapped Finance and Development Corporation (NHFDC), National Institutes (NIs) and Composite Regional Centres (CRCs)



**6. Scheme for implementation of Right of Persons with Disabilities Act, 2016 (SIPDA):**

Under the Scheme for implementation of Right of Persons with Disabilities Act, 2016 (SIPDA), funds are provided to States/UTs for creation of barrier free environment, strengthening the office of the Commissioner for PwDs, etc. and under Accessible India Campaign. Funds are being released mainly for creation of barrier free environment by construction of lifts, ramps, accessible toilets, tactile floors and accessible websites, etc. for the benefit of Persons with disabilities.

**7. The National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (National Trust):**

The National Trust is a statutory organization under the Department of Empowerment of Persons with Disabilities. This organization implements the following programmes for rehabilitation of Persons with Disabilities:-

- I. Disha (Early Intervention and School Readiness Scheme).
- II. Vikaas (Day Care Scheme for children/adults aged 10 years and above).
- III. Samarth (Respite Care Residential Scheme).
- IV. Gharaunda (Group Home for Adults Scheme).
- V. Niramaya (Health Insurance Scheme).
- VI. Sahyogi (Caregivers' training Scheme).
- VII. Prerna (Marketing Assistance Scheme).
- VIII. Sambhav (Display of Aids and Assistive Devices Scheme).
- IX. BadhteKadam (Awareness, Community Interaction and Innovative Projects Scheme).

**8. National Institutes (NIs):**

There are eight National Institutes under this Ministry working in the field of disability. National Institutes are autonomous bodies established for different types of disabilities. These institutes are engaged in Human Resources Development in the field of disability, providing rehabilitation services to the persons with disabilities and Research and Development efforts. These eight National Institutes are as follows:-

- I. National Institute for the Empowerment of Persons with Visual Disabilities (NIEPVD), Dehradun
- II. Ali Yavar Jung National Institute of Speech and Hearing Disabilities (AYJNISHD), Mumbai
- III. National Institute for the Empowerment of Persons with Intellectual Disabilities (NIEPID), Secunderabad
- IV. National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai
- V. Pt. Deendayal Upadhyaya National Institute for Persons with Physical Disabilities (PDUNIPPD), Delhi
- VI. Swami Vivekanand National Institute of the Rehabilitation Training and Research (SVNIRTAR), Cuttack.
- VII. National Institute for Locomotor Disabilities (NILD), Kolkata
- VIII. Indian Sign Language Research and Training Centre (ISLRTC) New Delhi

**9. Composite Regional Centres (CRCs):**

This Department is also running 16 Composite Regional Centres (CRCs) across the country to provide comprehensive rehabilitation services to persons with disabilities under one roof. These CRCs are functioning as extended arms of the National Institutes (NIs). These CRCs are located at Srinagar, Lucknow, Bhopal, Ahmedabad, Kozhikode, Nagpur, Gorakhpur, Nellore, Davangere, Guwahati, Rajnandagaon, Balangir, Sundernagar, Patna, Tripura and Arunachal Pradesh.

**10. National Handicapped Finance and Development Corporation (NHFDC):**

NHFDC provides concessional credit to the Persons with Disabilities for self-employment, higher studies and to purchase assistive devices. Self-employment activities include setting up of small business, purchase of vehicle for commercial hiring, micro credit etc.